

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. Nos.2-10 In
Civil Appeal.No.4174-4182/1995

RUNNING STAFF ASSOCIATION

Appellant (s)

VERSUS

CHAIRMAN,RAILWAY BOARD & ORS.

Respondent (s)

(For directions/clarification and office report)

Date : 06/11/2000 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Applicant/ Mr. G.L. Sanghi, Sr. adv.
Respondent Mr. Vinay Shailendra, adv.
 Mr. R.S. Suri, adv.

For Respondent Mr. S. Wasim A. Qadri, adv.
 Mrs. Anil Katiyar, adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Learned counsel submits that the petitioner is advised to take appropriate proceedings and seeks to withdraw these applications. We record the statement of the learned counsel and dismiss the applications as withdrawn.

.SP1

(Neena Verma)
Court Master

(Prem Prakash)
Court Master